

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 27.11.2019 (WEDNESDAY)**

**COURT - II**

**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 277 of 2019	K.L. Jute Products Pvt. Ltd. Vs. Tirupati Jute Industries Ltd. & Ors.	Rohan Dewan	Abhijeet Sinha-R2 Brijesh Tamber-R3 Abhishek Anand-R4 & 5 Abhinav Gupta-R6 Shreya Sinha-R7 Jayant Mehta-R8 Amritesh Raj-R10 & 11

**For Admission (After Notice)**

2.	Comp. App. (AT) (Ins) No. 606 of 2019	Hammond Power Solutions Pvt. Ltd. Vs. Sanjit Kumar Nayak & Ors.	Alipak Banerjee	Sanjit Kumar Nayak- R1 Ashish Aggarwal-R4 & 5
3.	Comp. App. (AT) (Ins) No. 829 of 2019	Spade Financial Services Ltd & Anr. Vs. Hari Krishan Sharma & Ors.	Rohit Krishan Nagpal	Achal Gupta-R1 Honey Satpal- R2 Neeraj Yadav-R4 Sonakshi Dhiman-R5
4.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami Pradip Das-R2

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